

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2534
TO BE ANSWERED ON DECEMBER 22, 2022**

CENTRAL VISTA PROJECT

NO. 2534. SHRI HEMANT TUKARAM GODSE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has taken steps to transplant trees removed from the Central Vista site by Central Public Works Department (CPWD) and if so, the details thereof;**
- (b) if not, the reasons therefor; and**
- (c) whether cutting of trees in large numbers for proposed executive enclave has led to reduction in open area and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b) Tree transplantation is being carried out by the empanelled agencies as approved by the Forest Department, Government of National Capital Territory of Delhi (GNCTD). The required numbers of compensatory plantation i.e. 10 trees are being planted within Delhi area in lieu of every tree cut or transplanted as per provisions of Delhi Preservation of Trees Act, 1994 for all projects. Due care is taken by the empanelled agencies for survival of the transplanted trees.

(c) No trees are being cut for the proposed Executive Enclave. 487 trees will be transplanted.
